

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA no. 299 of 2014 in Appeal no.188 of 2014**  
**IA no. 300 of 2014 In Appeal no.189 of 2014**  
**IA no. 301 of 2014 in Appeal no.190 of 2014**  
**IA no. 302 of 2014 in Appeal no.191 of 2014**  
**IA no. 303 of 2014 in Appeal no.192 of 2014**

**Dated : 28<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA no. 299 of 2014 in  
Appeal no.188 of 2014**

**In the matter of**

**M/s. Hi-Tech Industries ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory .... Respondent(s)  
Commission & Anr.**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Ajay Vadya  
Ms. Ishita  
Mr. Elangbam Premjit**

**Counsel for the Respondent(s) : Ms. Shikha Ohri for HPERC  
Mr. Rinku Gautam (Rep) for R-1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2**

**IA no. 300 of 2014 In  
Appeal no.189 of 2014**

**M/s. Asian Concrets and Cement Pvt. Ltd. ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory .... Respondent(s)  
Commission & Anr.**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Ajay Vadya**

**Counsel for the Respondent(s) :** **Ms. Ishita**  
**Mr. Elangbam Premjit**  
**Mr. Rinku Gautam (Rep) for R-1**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri for R-2**

**IA no. 301 of 2014 in**  
**Appeal no.190 of 2014**

**M/s. Parvati Steel & Alloys** **... Appellant(s)**  
**Versus**  
**Himachal Pradesh Electricity Regulatory** **.... Respondent(s)**  
**Commission & Anr.**

**Counsel for the Appellant(s) :** **Mr. Raj Kumar Mehta**  
**Mr. Ajay Vadya**  
**Ms. Ishita**  
**Mr. Elangbam Premjit**

**Counsel for the Respondent(s) :** **Mr. Rinku Gautam (Rep) for R-1**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri for R-2**

**IA no. 302 of 2014 in**  
**Appeal no.191 of 2014**

**M/s. Akron India Pvt. Ltd.** **... Appellant(s)**  
**Versus**  
**Himachal Pradesh Electricity Regulatory** **.... Respondent(s)**  
**Commission & Anr.**

**Counsel for the Appellant(s) :** **Mr. Raj Kumar Mehta**  
**Mr. Ajay Vadya**  
**Ms. Ishita**  
**Mr. Elangbam Premjit**

**Counsel for the Respondent(s) :** **Mr. Rinku Gautam (Rep) for R-1**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri for R-2**

**IA no. 303 of 2014 in**  
**Appeal no.192 of 2014**

**M/s. SPS Steel Rolling Mills Ltd.**

**... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Ajay Vadya  
Ms. Ishita  
Mr. Elangbam Premjit**

**Counsel for the Respondent(s) : Mr. Rinku Gautam (Rep) for R-1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2**

**ORDER**

The learned counsel appearing for the State Commission is filing her Written Submissions in Appeal No. 188 of 2014 after serving copy on the other side.

The learned counsel for the other Respondent seeks some time to file the reply after getting further particulars from the Client. Accordingly, she is directed to file the same on or before 01.09.2014 after serving copy on the other side.

Post the I.As for hearing on **05.09.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**